

Schemes for D/O Disability

National Institutes for Disabled Persons

Assistance to Disabled persons for purchase/ fitting of aids/ Appliances Scheme (ADIP)

Scheme for Implementation of the Persons with Disabilities Act, 1995

Deendayal Disabled Rehabilitation Schemes

Scheme of incentives to Employers in Private Sector for providing employment to Persons with Disabilities

Post-Matric Scholarship for student with Disabilities

Schemes for Social Defence

Assistance to Voluntary Organizations for Prevention of Alcoholism & Substance (Drug) Abuse

Assistance to Voluntary Organizations for General Grant in Aid in the field Social Defence

Assistance to Voluntary Organizations under the Scheme of Integrated Programme for Older Persons

Schemes for Backward Classes

National Backward Class Finance & Development Corporation (NBCFDC)

Pre-matric Scholarship to Other Backward Classes students

Post-Matric Scholarship for Backward Classes

Rajiv Gandhi National Fellowship for OBCs & Economically Backward Classes

Grant-in-aid for de-addiction centres

†1377. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether grant-in-aid for 2012-13 has been released by the Ministry to de-addiction centres situated in various States in the country;

(b) if so, the details of the voluntary organisations which have been provided with grant-in-aid along with those which are yet to receive the same, State-wise;

(c) the reasons for not releasing grant-in-aid to States under the head so far;

†Original notice of the question was received in Hindi.

(d) whether that grant-in-aid has not been allocated to States on time due to lack of staff; and

(e) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT): (a) and (b) Yes Sir. The State wise details of the voluntary organizations to whom grants-in-aid have been released for the year 2012-13 and those to whom grants-in-aid could not be released are given in Statement (*See below*).

(c) to (e) All the State Governments/UTs were informed of the notional allocation in the month of May 2012 and were requested to submit the proposals along with recommendations of the State level Grant-in-aid Committee by June 2012. In spite of repeated reminders the State Governments/ UTs did not submit the proposals in time leading to less expenditure in the first two quarters. Therefore, the funds at the Revised Estimate stage were reduced from Rs. 40 crore to Rs. 17.00 crore, as a result funds could not be released to all the NGOs. All pending proposals of 2012-13 have now been processed in the current financial year.

Statement

State-wise release of funds during the year 2012-13

Sl. No.	Name of the State/UT	Amount (Rs. in lakhs)		
		No. of NGOs assisted	Amount released	No. of NGOs to whom grant could not be released
1	2	3	4	5
1	Andhra Pradesh	6	36.73	11
2	Bihar	4	33.40	7
3	Chhattisgarh	1	9.42	1
4	Goa	1	3.52	0
5	Gujarat	2	6.62	4
6	Haryana	6	62.82	5
7	Himachal Pradesh	2	15.84	0
8	Jammu and Kashmir	0	0.00	0

1	2	3	4	5
9	Jharkhand	1	6.00	1
10	Karnataka	14	175.46	10
11	Kerala	10	78.85	11
12	Madhya Pradesh	8	61.25	4
13	Maharashtra	26	271.45	20
14	Odisha	13	128.09	19
15	Punjab	9	115.78	2
16	Rajasthan	8	101.73	3
17	Tamil Nadu	13	138.36	7
18	Uttar Pradesh	19	163.96	0
19	Uttarakhand	2	29.26	0
20	West Bengal	3	22.48	6
21	Andaman and Nicobar Islands	0	0.00	0
22	Chandigarh	0	0.00	0
23	Dadra and Nagar Haveli	0	0.00	0
24	Delhi	5	19.33	0
25	Daman and Diu	0	0.00	0
26	Lakshadweep	0	0.00	0
27	Puducherry	1	0.50	0
TOTAL (ROC)		149	1480.85	111
1	Arunachal Pradesh	0	0.00	1
2	Assam	5	56.61	7
3	Manipur	15	137.60	4
4	Meghalaya	1	3.84	1
5	Mizoram	9	83.62	1
6	Nagaland	5	29.42	0
7	Tripura	0	0.00	0
8	Sikkim	0	0.00	0
TOTAL (NE)		35	311.09	14
TOTAL (RPC + NE)		184	1791.94	125